

Shri Kanungo: Yes, Sir; it consists of members from the Union Government as well as the State of Jammu and Kashmir.

Shri S. C. Samanta: May I know why the Russian team was selected for this survey and whether there is any chance of Russian collaboration?

Shri Kanungo: No. Because in this particular line of utilising conifers the Russians have developed their techniques, they were selected. The question of collaboration does not arise at this moment.

Shri D. C. Sharma: May I know what varieties of paper are proposed to be manufactured there had whether newsprint will be one of them?

Shri Kanungo: Yes, Sir, Jammu area is supposed to have a good prospect for newsprint and craft paper, and Kashmir area is reported to be suitable for manufacture of chemical pulp of a superior quality.

डा० गोविन्द दास : जो कागज वहां पर बनेगा वह सब मिला कर कितनी प्रकार का होगा और प्रतिदिन कितनी आशा की जाती है कि वहां से निकल सकेगा ?

श्री कानूनगो : इसका अंदाजा अभी तक नहीं हुआ है । जो कमेटी बंटी है वह जांच पड़ताल करेगी ट्रांसपोर्ट की, रा-मैटीरियल की सप्लाय की और तब उसका अंदाजा होगा ।

Shri Sham Lal Saraf: May I know if the Government has given its opinion about the economic and financial feasibility of the scheme and whether the scheme will be taken in hand?

Shri Kanungo: The type of analysis and survey which has been recommended by the Russian experts has got to be gone through. After that it will be known what the capital investment required and other factors will be.

Shri Inder J. Malhotra: May I know if the Government have taken the preliminary decision as to whether this project will be in the public sector or in the private sector?

Shri Kanungo: That situation has not arisen.

Shri Tyagi: Is it the responsibility of the State Government or of the Central Government? Secondly, what is the estimated cost of this project?

Shri Kanungo: This is the preliminary stage. It is being jointly investigated by the State Government and the Central Government.

Second Wage Board for Working Journalists

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*276. { **Shri P. R. Chakraverti:**
 { **Shri S. M. Banerjee:**
 { **Shri Yashpal Singh:**
 { **Shri Bhakt Darshan:**
 { **Shri M. K. Kumaran:**

Will the Minister of Labour and Employment be pleased to state:

(a) whether Government propose to set up the Second Wage Board for working journalists in the near future; and

(b) if so, how it will be constituted and by what period?

The Minister of Labour in the Ministry of Labour and Employment (Shri Hathi): (a) and (b). The question of appointing a Second Wage Board for Working Journalists is under consideration in consultation with the State Governments and other interests concerned.

Shri P. R. Chakraverti: As a prelude to the setting up of a Board have the Government taken any sample survey of the economic conditions of this not too handsomely paid useful sector of the people?

Shri Hathi: Some material has been furnished by the working journalists themselves

Shri P. R. Chakraverti: In view of the noticeable trend of the growth of large combines of chains of papers, have the Government made any

measurement of the bargaining strength of these people confronted by these powerful vested interests?

Shri Hathi: The matter is being considered in consultation with the State Governments. We have invited their opinion.

Shri S. M. Banerjee: The hon. Minister has stated that the matter is still under consideration and the opinion of the State Governments has been asked for I want to know when a final decision is likely to be taken and whether a final decision will be taken in 1962 itself.

Shri Hathi: I cannot give any definite date as to when a decision will be taken.

श्री यशपाल सिंह क्या इस बोर्ड की सिफारिशों पत्रकारों के साथ साथ जो दूसरे वर्ग के लोग प्रेस में काम करते हैं उनके ऊपर भी लागू होंगी, या सिर्फ एडिटोरियल स्टाफ पर ही लागू होंगी ?

श्री हाथी : कुछ रिप्रेजेंटेटिन्स आये हैं कि जो प्रिंटिंग प्रेस में काम करने वाले लोग उनको भी इसमें शामिल किया जाय ।

Shri Jaipal Singh: Are we to understand that the Government have completely discarded the recommendations of the Press Commission which went into this question very thoroughly?

Shri Hathi: No. Those recommendations were considered. Then a Wage Committee was appointed. They gave an award. Under the Act another Wage Board could be appointed after three years. Those three years were completed on the 29th May, 1962 and we are now considering the question of appointing another Wage Board.

श्री भक्त बर्षान : श्रीमन्, माननीय मंत्री जीने पिछली बार बतलाया था कि कुछ ही महीनों के अन्दर, या शीघ्र ही, इस प्रकार के बोर्ड की स्थापना कर दी जायेगी । मैं जानना

चाहता हूँ कि क्या कोई खास अडचनें इस बीच में आ गई हैं, या कोई खास कठिनाई पैदा हो गई है जिसकी वजह से देरी हो रही है ।

श्री हाथी : मेरा ऐसा खयाल नहीं है कि मैंने कहा था कि शीघ्र ही स्थापना कर दी जायेगी । मैंने कहा था कि मैं कोई समय नहीं दे सकता हूँ ।

श्री तुलसी दास जायध : जो जर्नलिस्ट लोग हैं क्या उनका कोई डेलीगेशन यह कहने के लिये आया था कि इस प्रकार का वेज बोर्ड जल्दी कायम करना चाहिये ?

श्री हाथी : हां, उनका रिप्रेजेंटेशन आया था ।

Shri Joachim Alva: During these three years has Government made any survey in regard to the increase in gross profits of the leading newspapers? Secondly, has the Union Government come to any independent decision about the setting up of the Second Wage Board?

Shri Hathi: The Government has not made any such survey from the point of view of appointing a Wage Board, but as I said, the working journalists have given certain material. As I said, the question concerns the States also and we are consulting them in this behalf.

Import of Cotton from U.S.A.

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*277. { **Shri Rameshwar Tantia:**
Shri Yashpal Singh:
Shri Ram Ratan Gupta:
Maharajkumar Vijaya
Ananda:

Will the Minister of Commerce and Industry be pleased to state:

(a) whether a new agreement for supply of U.S. Cotton to India was signed with the U.S. Government;

(b) if so, the present quantum of cotton imports after signing this pact;

(c) whether the terms and conditions of the agreement are the same as those of the previous ones; and

(d) if not, to what extent these differ?